

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 58/9/NCLT/AHM/2017**

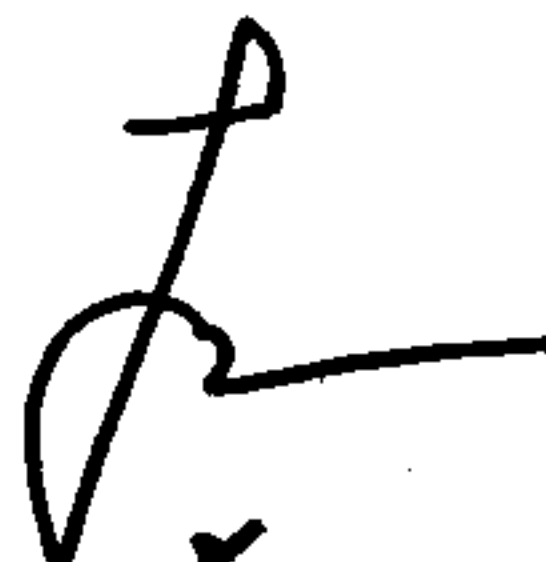

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

Name of the Company: Narendra & Narendra Steel Corporation  
V/s.  
Rajkamal Builders Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAKESH MUKHJIA	Advocate	Petitioner.	
2.	Hem Chhajed	CA.	Respondent	

**ORDER**

Learned Advocate Mr. Rakesh Makhija i/b Makhija & Associate present for operational creditor/ Applicant. Learned ACA Mr. M. S Chhajed present for Respondent.

Proof of service of notice on Respondent filed.

Learned ACA Mr. M. S Chhajed filed Memorandum of Appearance for Respondent.

Respondent shall file objections, if <sup>any</sup> ~~not~~ on or before 31.07.2017 after serving copy in advance to the Applicant.

List the matter on 31.07.2017 for filing objection and for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.